

DIVISION BENCH  
COURT - II

**O-219**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/20(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23<sup>RD</sup> APRIL 2024**

IN THE MATTER OF	<b>ASHOK KUMAR SAHU &amp; ORS. VS REGISTRAR OF COMPANIES WEST BENGAL (IN THE MATTER OF DHANRAKSHA MERCHANDISE PRIVATE LIMITED)</b>
UNDER SECTION	<b>SEC 252 (3)</b>

**Appearance (via video conferencing/physically)**

Mr. Avijit Ghoshal, Adv. ] For the Petitioner

Mr. Rohit Dubey, Adv. ] For the Applicant

Mr. Alam Khan, PCS ]

**ORDER**

1. Ld. Counsel/Authorised Representative appearing on behalf of the parties present.
2. At joint request, matter stands adjourned to **17.05.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**

*Ar.*